

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 18

C A NO. 232/2018 IN
CP NO.(IB)70/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : BANK OF BARODA V/S ROTOMAC GLOBAL PVT. LTD.

SECTION : 35(1)(N) R/W 60(5)(C)

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. SHUBHAM AGARWAL, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 22.04.2021 before the Regular Court.

Dated : 08.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. ZAID
(STENOGRAPHER)